

ANNEXURE 6

Name of the corporate debtor: BRG IRON & STEEL COMPANY PVT. LTD;

Date of commencement of liquidation: 03rd February 2020;

List of stakeholders as on : 14.10.2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed?(Yes/ No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	KIRTI REFRA IMPEX	10-02-2020	1,41,750.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	1,41,750.00	-	Form C was not filed properly under the liquidation process so the claim was rejected
2	IFGL REFRACTORIES LIMITED	12-02-2020	12,20,329.00	10,63,240.00	Supply of goods and services	-	Not applicable	-	0.17	-	-	1,57,089.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
3	DRK ISPAT PRIVATE LIMITED	13-02-2020	14,49,000.00	14,49,000.00	Supply of goods and services	-	Not applicable	-	0.23	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
4	PRAKASH TRADING COMPANY	18-02-2020	75,256.00	65,051.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	10,205.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
5	MINERALS & REFRECTORIES	20-02-2020	5,30,400.40	86,891.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	4,43,509.40	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
6	JAI DURGA CHEMICAL & COMPANY	20-02-2020	3,15,134.00	3,00,969.39	Supply of goods and services	-	Not applicable	-	0.05	-	-	14,164.61	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
7	TECHNOSOFT CONSULTANCY & SERVICES	25-02-2020	19,026.00	19,026.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
8	A.V.M. SALES PVT. LTD.	25-02-2020	76,36,961.27	50,88,963.06	Supply of goods and services	-	Not applicable	-	0.79	-	-	25,47,998.21	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
9	SHREE RAM LIME PRODUCTS PVT LTD	26-02-2020	11,20,206.00	10,99,248.00	Supply of goods and services	-	Not applicable	-	0.17	-	-	20,958.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
10	H. M. BROTHERS	26-02-2020	42,426.90	42,426.90	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
11	NARAYANI INDUSTRIES	27-02-2020	43,960.00	43,960.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
12	GOLCHHA CHEMICAL INDUSTRIES	27-02-2020	21,72,225.28	21,72,225.28	Supply of goods and services	-	Not applicable	-	0.34	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
13	KHANDELWAL FELTS	27-02-2020	2,34,464.94	2,32,472.22	Supply of goods and services	-	Not applicable	-	0.04	-	-	1,992.72	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
14	TECHNO SALES	27-02-2020	63,384.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	63,384.00	-	Form C was not filed in the liquidation process.

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		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed?(Yes/ No)	Amount covered by guarantee	% share in total amount of claims admitted					
15	ROYAL ENGINEERING CO.	28-02-2020	42,009.18	35,245.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	6,764.18		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
16	BAGRECHA & ASSOCIATES	29-02-2020	6,10,863.00	2,28,055.00	Supply of goods and services	-	Not applicable	-	0.04	-	-	3,82,808.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
17	MAA BHAGWATI DISTRIBUTORS	29-02-2020	7,08,000.00	2,58,000.00	Supply of goods and services	-	Not applicable	-	0.04	-	-	4,50,000.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
18	SMRITI TRADING CO.	29-02-2020	66,930.00	3,32,797.20	Supply of goods and services	-	Not applicable	-	0.05	-	-	-2,65,867.20		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
19	SRC CHEMICALS PVT LTD.	29-02-2020	22,43,422.00	21,53,591.00	Supply of goods and services	-	Not applicable	-	0.34	-	-	89,831.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
20	RAMESHWARAM LIME PRODUCTS	02-03-2020	28,49,491.00	15,31,542.00	Supply of goods and services	-	Not applicable	-	0.24	-	-	13,17,949.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
21	SALASAR ROAD CARRIER	02-03-2020	23,29,891.00	15,20,259.00	Supply of goods and services	-	Not applicable	-	0.24	-	-	8,09,632.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
22	SHREE SHYAM CARGO CARRIER	02-03-2020	39,30,678.00	4,09,878.00	Supply of goods and services	-	Not applicable	-	0.06	-	-	35,20,800.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
23	SHREE SHYAM CHEMICALS	02-03-2020	14,62,207.00	2,22,000.00	Supply of goods and services	-	Not applicable	-	0.03	-	-	12,40,207.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
24	CHITLANGIA TRADING CORPORATION	02-03-2020	2,03,595.16	1,96,193.62	Supply of goods and services	-	Not applicable	-	0.03	-	-	7,401.54		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
25	BALAJI ENTERPRISES	02-03-2020	4,705.25	2,537.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	2,168.25		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
26	BEST COMPRESSOR VALVE MFG.CO.	03-03-2020	7,38,419.23	3,96,564.17	Supply of goods and services	-	Not applicable	-	0.06	-	-	3,41,855.06		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
27	AMD MARKETING	03-03-2020	5,29,619.00	5,03,138.00	Supply of goods and services	-	Not applicable	-	0.08	-	-	26,481.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
28	GOLDEN TRADING CO	03-03-2020	19,77,328.54	19,77,328.54	Supply of goods and services	-	Not applicable	-	0.31	-	-	-		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.

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29	NATIONAL ENGINEERING	03-03-2020	6,36,310.00	4,22,908.00	Supply of goods and services	-	Not applicable	-	0.07	-	-	2,13,402.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
30	RAJASHREE ENGINEERING	03-03-2020	19,17,366.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	19,17,366.00		Amount rejected after reconciliation and confirmation of balance from the corporate debtor.
31	SHREE LOKANATH KILN BRICKS & WORKS	03-03-2020	24,75,989.00	4,54,916.98	Supply of goods and services	-	Not applicable	-	0.07	-	-	20,21,072.02		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
32	RANJEET NAYAK	03-03-2020	20,89,695.00	5,18,663.00	Supply of goods and services	-	Not applicable	-	0.08	-	-	15,71,032.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
33	MAHAVEER ENTERPRISES	03-03-2020	24,53,753.00	16,76,513.00	Supply of goods and services	-	Not applicable	-	0.26	-	-	7,77,240.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
34	RUDRANARAYAN ENTERPRISES	03-03-2020	4,45,813.00	2,00,159.00	Supply of goods and services	-	Not applicable	-	0.03	-	-	2,45,654.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
35	PADMIN NAYAK	03-03-2020	3,30,920.00	2,87,553.00	Supply of goods and services	-	Not applicable	-	0.04	-	-	43,367.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
36	M.M.ENGINEERING	03-03-2020	13,01,149.00	5,54,769.00	Supply of goods and services	-	Not applicable	-	0.09	-	-	7,46,380.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
37	UMA TRADERS	03-03-2020	2,28,318.95	2,28,318.95	Supply of goods and services	-	Not applicable	-	0.04	-	-	-		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
38	KAPSEK ENGINEERS PVT. LTD.	03-03-2020	46,046.00	46,046.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	-		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
39	EASTERN TRADE CENTRE	03-03-2020	33,14,823.46	15,56,584.00	Supply of goods and services	-	Not applicable	-	0.24	-	-	17,58,239.46		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
40	YASH SALES CORPORATION	03-03-2020	67,65,200.80	42,52,448.90	Supply of goods and services	-	Not applicable	-	0.66	-	-	25,12,751.90		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
41	HARSHIT ENTERPRISES	03-03-2020	51,79,062.00	48,04,526.80	Supply of goods and services	-	Not applicable	-	0.75	-	-	3,74,535.20		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
42	SAI METAL & ENGINEERING CORPORATION	03-03-2020	81,805.00	81,805.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	-		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
43	EXECUTIVE ENGINEER, CESU, TED, CHAINPAL	04-03-2020	7,43,82,660.00	4,41,230.00	Supply of goods and services	-	Not applicable	-	0.07	-	-	7,39,41,430.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
44	MATESHWARI LIME INDUSTRIES	04-03-2020	71,51,482.00	71,51,482.00	Supply of goods and services	-	Not applicable	-	1.12	-	-	-		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount admitted as the creditor was registered under MSME.
45	SMS INDIA PVT. LTD.	04-03-2020	14,60,809.40	10,31,000.00	Supply of goods and services	-	Not applicable	-	0.16	-	-	4,29,809.40		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.

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46	HARI OM UDYOG	04-03-2020	5,00,889.83	3,16,361.00	Supply of goods and services	-	Not applicable	-	0.05	-	-	1,84,528.83		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
47	SUNDREX OIL COMPANY LIMITED	04-03-2020	3,61,445.90	2,03,541.00	Supply of goods and services	-	Not applicable	-	0.03	-	-	1,57,904.90		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
48	TAPARIA BROTHERS	05-03-2020	2,56,710.48	2,14,055.48	Supply of goods and services	-	Not applicable	-	0.03	-	-	42,655.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
49	DINESH ELECTRIC COMPANY	06-03-2020	48,332.00	48,332.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	-		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
50	BEARING & BASIC COMPONENTS INDIA PVT LTD.	07-03-2020	10,67,265.25	8,40,365.99	Supply of goods and services	-	Not applicable	-	0.13	-	-	2,26,899.26		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
51	K.A.TRADERS	10-03-2020	1,00,699.00	53,292.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	47,407.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
52	MSC MEDITERRANEAN SHIPPING COMPANY S.A	11-03-2020	2,25,11,58,277.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	2,25,11,58,277.00		The claim was rejected as the creditor was failed to submit with us any document (which is countersigned by BRG and/or its authorised representatives) which shows that there was any binding contract between the Corporate Debtor and the creditor from which any debt might be due to MSC Medeteranean. In the absence of such document / contract, the claim of the creditor was rejected. Several emails were sent to the creditor on 19.06.2020, 14.08.2020 and 28.08.2020 for submission of documents in support of the outstanding dues but the creditor had failed to repond on it. In this regard as per regulation 25 of liquidation process where an amount claimed by the claimant is not precise due to any contingency or other reason the liquidator shall make the best estimate of the amount of claim based on the information available with him in this case the claim amount was rejected in the absence of requisite documents.

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53	MSC AGENCY (INDIA) PRIVATE LIMITED	11-03-2020	15,54,089.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	15,54,089.00		The claim was rejected as the creditor was failed to submit with us any document (which is countersigned by BRG and/or its authorised representatives) which shows that there was any binding contract between the Corporate Debtor and the creditor from which any debt might be due to MSC Agency. In the absence of such document / contract, the claim of the creditor was rejected. Several emails were sent to the creditor on 19.06.2020, 14.08.2020 and 28.08.2020 for submission of documents in support of the outstanding dues but the creditor had failed to repond on it. In this regard as per regulation 25 of liquidation process where an amount claimed by the claimant is not precise due to any contingency or other reason the liquidator shall make the best estimate of the amount of claim based on the information available with him in this case the claim amount was rejected in the absence of requisite documents.
54	CLASSIC RUBBER INDUSTRIES	28-02-2020	69,767.00	52,440.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	17,327.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
55	IDBI TRUSTEESHIP SERVICES LIMITED (SECURITY TRUSTEE)	05-03-2020	15,93,000.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	15,93,000.00		Form C was not filed under the liquidation process so the claim was rejected
56	RAJ CERAMICS	Delay condoned by NCLT	58,75,126.00	58,75,126.00	Supply of goods and services	-	Not applicable	-	0.92	-	-	-		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
57	FERRO REFRA TECH	Delay condoned by NCLT	3,12,320.00	3,11,361.00	Supply of goods and services	-	Not applicable	-	0.05	-	-	959.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
58	POONA BRUSH COMPANY	Delay condoned by NCLT	28,13,777.00	13,48,061.00	Supply of goods and services	-	Not applicable	-	0.21	-	-	14,65,716.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
59	A. L. LOGISTICS PVT. LTD.	Delay condoned by NCLT	54,85,91,356.00	54,85,91,356.00	Supply of goods and services	-	Not applicable	-	85.69	-	-	-		CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
60	INFINITY INFOTECH PARKS LIMITED	Delay condoned by NCLT	15,47,890.00	15,47,890.00	Supply of goods and services	-	Not applicable	-	0.24	-	-	-		CLAIM ADMITTED AFTER RECONCILIATION AND CONFIRMATION FROM THE BOOKS OF ACCOUNTS OF THE CORPORATE DEBTOR.
61	SYSTEMS & SOFTWARES	CLAIM SUBMITTED IN CIRP	8,509.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	-	8,509.00	CLAIM IS NOT ADMITTED AS NO BALANCE REFLECTED IN THE BOOKS OF ACCOUNT OF CORPORATE DEBTOR.
62	TRIMURTY OFFSET PRESS	CLAIM SUBMITTED IN CIRP	63,920.00	22,400.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	-	41,520.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
63	VISHAL TRADELINKS	CLAIM SUBMITTED IN CIRP	1,22,167.00	1,22,167.00	Supply of goods and services	-	Not applicable	-	0.02	-	-	-	-	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
64	INDIAN HARDWARE	CLAIM SUBMITTED IN CIRP	36,816.00	36,816.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	-	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
65	ALMORA MAGNESITE LIMITED	CLAIM SUBMITTED IN CIRP	2,59,941.00	1,91,054.00	Supply of goods and services	-	Not applicable	-	0.03	-	-	-	68,887.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
66	ABC ENTERPRISES	CLAIM SUBMITTED IN CIRP	25,513.00	25,513.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	-	-	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
67	EXCEL MINERALS	CLAIM SUBMITTED IN CIRP	7,36,570.00	7,36,570.00	Supply of goods and services	-	Not applicable	-	0.12	-	-	-	-	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION

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68	S.P.N. CONSTRUCTION	CLAIM SUBMITTED IN CIRP	3,71,706.00	1,44,752.00	Supply of goods and services	-	Not applicable	-	0.02	-	-	-	2,26,954.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
69	DUKHI SHYAM SAHOO & SONS	CLAIM SUBMITTED IN CIRP	1,68,358.52	1,34,556.00	Supply of goods and services	-	Not applicable	-	0.02	-	-	-	33,802.52	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
70	ASIAN INTERNATIONAL	CLAIM SUBMITTED IN CIRP	2,08,609.55	2,08,609.00	Supply of goods and services	-	Not applicable	-	0.03	-	-	-	0.55	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
71	DCP TRANSPower (P) LTD.	CLAIM SUBMITTED IN CIRP	57,256.31	56,038.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	1,218.31	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
72	JAGANNATH AUTOMOBILES	CLAIM SUBMITTED IN CIRP	65,225.00	62,665.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	2,560.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
73	POPULAR MILL STORES	CLAIM SUBMITTED IN CIRP	23,305.00	23,305.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	-	-	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
74	DALMIA CEMENT (BHARAT) LIMITED	CLAIM SUBMITTED IN CIRP	24,73,603.00	24,73,603.00	Supply of goods and services	-	Not applicable	-	0.39	-	-	-	-	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
75	PRIYABRATA AGENCY	CLAIM SUBMITTED IN CIRP	64,863.00	59,060.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	5,803.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
76	BALAJI EARTHMOVERS	CLAIM SUBMITTED IN CIRP	16,273.00	16,272.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	-	1.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
77	BALAJI HYDRAULICS	CLAIM SUBMITTED IN CIRP	2,478.00	2,478.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	-	-	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
78	METALLOYDS	CLAIM SUBMITTED IN CIRP	11,78,348.54	7,18,277.00	Supply of goods and services	-	Not applicable	-	0.11	-	-	-	4,60,071.54	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
79	BUBUNA SAMAL	CLAIM SUBMITTED IN CIRP	6,00,000.00	4,92,923.00	Supply of goods and services	-	Not applicable	-	0.08	-	-	-	1,07,077.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
80	S.N.ENTERPRISES	CLAIM SUBMITTED IN CIRP	31,749.00	31,749.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	-	-	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
81	OVERSEAS HARDWARE MART	CLAIM SUBMITTED IN CIRP	85,165.37	85,165.37	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	-	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
82	ARIHANT INTERNATIONAL	CLAIM SUBMITTED IN CIRP	15,572.00	15,572.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	-	-	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
83	INSTRUMENT CONTROL SYSTEM	CLAIM SUBMITTED IN CIRP	30,002.00	30,002.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	-	-	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
84	YUKEN INDIA LIMITED	CLAIM SUBMITTED IN CIRP	66,95,066.00	20,31,002.00	Supply of goods and services	-	Not applicable	-	0.32	-	-	-	46,64,064.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
85	HYDRO IMPULSE	CLAIM SUBMITTED IN CIRP	11,734.08	5,722.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	-	6,012.08	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
86	MANOJ BHARATGAS GRAMIN VITRAK,MANGALPUR	CLAIM SUBMITTED IN CIRP	2,11,308.88	1,98,412.10	Supply of goods and services	-	Not applicable	-	0.03	-	-	-	12,896.78	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed?(Yes/ No)	Amount covered by guarantee	% share in total amount of claims admitted					
87	KHEMKA REFRACTORIES PVT. LTD.	CLAIM SUBMITTED IN CIRP	21,11,733.00	20,89,830.00	Supply of goods and services	-	Not applicable	-	0.33	-	-	-	21,903.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
88	DR. NILAMANI DHAL	CLAIM SUBMITTED IN CIRP	12,600.00	12,600.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	-	-	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
89	SCAN INDUSTRIES	CLAIM SUBMITTED IN CIRP	1,35,086.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	-	1,35,086.00	CLAIM FILED BY THE OPERATIONAL CREDITOR WITHOUT SUBMITTING THE FORM B. THE RP HAS COMMUNICATED TO THE CREDITOR TO SUBMIT THE FORM B AS PER THE CIRP REGULATIONS 2016. FORM B NOT RECEIVED.
90	FAIRDEAL CORPORATION	CLAIM SUBMITTED IN CIRP	9,287.78	9,287.78	Supply of goods and services	-	Not applicable	-	0.00	-	-	-	-	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
91	HITACHI HIGHREEL POWER ELECTRONICS PVT. LTD.	CLAIM SUBMITTED IN CIRP	1,02,967.00	68,269.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	34,698.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
92	ARVIND BEARING COMPANY	CLAIM SUBMITTED IN CIRP	99,895.54	83,322.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	16,573.54	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
93	RUC INDUSTRIAL SOLUTIONS PVT LTD	CLAIM SUBMITTED IN CIRP	2,513.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	-	2,513.00	CLAIM IS NOT ADMITTED AS NO BALANCE REFLECTED IN THE BOOKS OF ACCOUNT OF CORPORATE DEBTOR.
94	WELLNESS BEARING HOUSE	CLAIM SUBMITTED IN CIRP	40,060.00	38,616.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	1,444.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
95	NATIONAL WOOLLEN & FINISHERS	CLAIM SUBMITTED IN CIRP	6,03,288.00	6,03,288.00	Supply of goods and services	-	Not applicable	-	0.09	-	-	-	-	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
96	UNIMECH LIFTING EQUIPMENTS PVT LTD	CLAIM SUBMITTED IN CIRP	54,810.00	54,810.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	-	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
97	CHANDUKAMINERALS AND CHEMICALS PRIVATE LIMITED	CLAIM SUBMITTED IN CIRP	3,69,232.00	3,69,219.00	Supply of goods and services	-	Not applicable	-	0.06	-	-	-	13.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
98	SALASAR BRIGHT BAR PRIVATE LTD	CLAIM SUBMITTED IN CIRP	4,20,899.00	4,10,696.00	Supply of goods and services	-	Not applicable	-	0.06	-	-	-	10,203.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
99	GLOBAL TRANSMISSION	CLAIM SUBMITTED IN CIRP	1,18,412.55	74,562.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	43,850.55	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
100	SHREENATH LIME PRODUCTS	CLAIM SUBMITTED IN CIRP	13,10,712.00	13,10,712.00	Supply of goods and services	-	Not applicable	-	0.20	-	-	-	-	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
101	SALASAR ROADLINES	CLAIM SUBMITTED IN CIRP	19,59,916.00	16,29,799.00	Supply of goods and services	-	Not applicable	-	0.25	-	-	-	3,30,117.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
102	FOX SOLUTIONS	CLAIM SUBMITTED IN CIRP	20,605.00	20,605.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	-	-	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
103	ABINASH SALES & SERVICES	CLAIM SUBMITTED IN CIRP	5,651.00	5,311.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	-	340.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
104	SHREE BALAJI LOGISTICS INDIA	CLAIM SUBMITTED IN CIRP	34,500.00	31,850.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	-	2,650.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
105	PRAXAIR INDIA PRIVATE LIMITED	CLAIM SUBMITTED IN CIRP	72,62,750.00	28,02,871.00	Supply of goods and services	-	Not applicable	-	0.44	-	-	-	44,59,879.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed?(Yes/ No)	Amount covered by guarantee	% share in total amount of claims admitted					
106	MOHTA UDYOG	CLAIM SUBMITTED IN CIRP	70,446.00	70,446.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	-	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
107	OMEGA VALVE MFG.CO.	CLAIM SUBMITTED IN CIRP	28,320.00	28,320.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	-	-	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
108	S.N.RUBBER MRG. & CO.	CLAIM SUBMITTED IN CIRP	1,81,160.00	1,51,160.00	Supply of goods and services	-	Not applicable	-	0.02	-	-	-	30,000.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
109	FOX & MANDAL ADVOCATES	CLAIM SUBMITTED IN CIRP	4,07,146.48	3,96,078.00	Supply of goods and services	-	Not applicable	-	0.06	-	-	-	11,068.48	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
110	A. K. ENTERPRISE	CLAIM SUBMITTED IN CIRP	1,35,285.83	10,795.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	-	1,24,490.83	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
111	MAHENDRA TRADING COMPANY	CLAIM SUBMITTED IN CIRP	68,507.00	47,046.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	21,461.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
112	SAI METAL & ENGINEERING CORPORATION	CLAIM SUBMITTED IN CIRP	81,805.00	81,805.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	-	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
113	NANDY ENGINEERING CONCERN	CLAIM SUBMITTED IN CIRP	64,71,186.00	29,05,926.00	Supply of goods and services	-	Not applicable	-	0.45	-	-	-	35,65,260.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
114	BARODA INDUSTRIAL ELECTRICAL PRODUCTS PVT. LTD.	CLAIM SUBMITTED IN CIRP	15,11,520.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	-	15,11,520.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
115	ALLIED SALES CORPORATION	CLAIM SUBMITTED IN CIRP	3,18,301.00	2,86,555.00	Supply of goods and services	-	Not applicable	-	0.04	-	-	-	31,746.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
116	ARABINDA NAYAK	CLAIM SUBMITTED IN CIRP	1,91,071.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	-	1,91,071.00	CLAIM FILED BY THE OPERATIONAL CREDITOR WITHOUT SUBMITTING THE FORM B.
117	ASSOCIATED INDUSTRIES & TRADING CORPORATION	CLAIM SUBMITTED IN CIRP	76,157.52	76,157.52	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	-	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
118	BANGANGA MINERALS AND CHEMICALS INDUSTRIES	CLAIM SUBMITTED IN CIRP	60,44,366.00	38,66,686.00	Supply of goods and services	-	Not applicable	-	0.60	-	-	-	21,77,680.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
119	BHABANI SANKAR NAYAK	CLAIM SUBMITTED IN CIRP	7,98,798.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	-	7,98,798.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
120	BHANDARI CARGO MOVERS PVT. LTD.	CLAIM SUBMITTED IN CIRP	1,76,576.00	1,76,576.00	Supply of goods and services	-	Not applicable	-	0.03	-	-	-	-	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
121	CHEMPRIMO FLUORINE INTERNATIONAL PVT LTD (CFIL)	CLAIM SUBMITTED IN CIRP	11,33,685.00	11,27,255.00	Supply of goods and services	-	Not applicable	-	0.18	-	-	-	6,430.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
122	CHITARANJAN JENA	CLAIM SUBMITTED IN CIRP	22,68,460.39	-	Supply of goods and services	-	Not applicable	-	-	-	-	-	22,68,460.39	CLAIM FILED BY THE OPERATIONAL CREDITOR WITHOUT SUBMITTING THE FORM B.
123	ELITE TRADING CO.	CLAIM SUBMITTED IN CIRP	8,87,315.00	7,17,702.00	Supply of goods and services	-	Not applicable	-	0.11	-	-	-	1,69,613.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
124	EMT MEGATHERM PVT. LTD.	CLAIM SUBMITTED IN CIRP	1,72,175.63	-	Supply of goods and services	-	Not applicable	-	-	-	-	-	1,72,175.63	CLAIM IS NOT ADMITTED AS NO BALANCE REFLECTED IN THE BOOKS OF ACCOUNT OF CORPORATE DEBTOR.

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed?(Yes/ No)	Amount covered by guarantee	% share in total amount of claims admitted					
125	GANDHI ABRASIVES CORPORATION	CLAIM SUBMITTED IN CIRP	22,137.00	22,137.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	-	-	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
126	H K SALES CORPORATION	CLAIM SUBMITTED IN CIRP	33,312.00	33,312.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	-	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
127	HIRANYA INDUSTRIES	CLAIM SUBMITTED IN CIRP	99,495.00	70,200.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	29,295.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
128	INDCON INFRAPROJECTS PVT.LTD.	CLAIM SUBMITTED IN CIRP	73,02,548.33	-	Supply of goods and services	-	Not applicable	-	-	-	-	-	73,02,548.33	CLAIM IS NOT ADMITTED AS NO BALANCE REFLECTED IN THE BOOKS OF ACCOUNT OF CORPORATE DEBTOR.
129	INDIA BEARING & MILL STORES	CLAIM SUBMITTED IN CIRP	71,999.99	67,008.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	4,991.99	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
130	INDUSTRIAL FASTNERS (INDIA)	CLAIM SUBMITTED IN CIRP	3,36,816.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	-	3,36,816.00	CLAIM FILED BY THE OPERATIONAL CREDITOR WITHOUT SUBMITTING THE FORM B.
131	JAY DURGA TRADERS	CLAIM SUBMITTED IN CIRP	10,16,143.00	9,81,657.00	Supply of goods and services	-	Not applicable	-	0.15	-	-	-	34,486.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
132	K.K. BAGARIA	CLAIM SUBMITTED IN CIRP	2,44,702.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	-	2,44,702.00	CLAIM IS NOT ADMITTED AS NO BALANCE REFLECTED IN THE BOOKS OF ACCOUNT OF CORPORATE DEBTOR.
133	M.SHAH & COMPANY	CLAIM SUBMITTED IN CIRP	20,185.00	19,751.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	-	434.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
134	M/S SHANTI ENTERPRISES	CLAIM SUBMITTED IN CIRP	16,42,069.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	-	16,42,069.00	CLAIM IS NOT ADMITTED AS NO BALANCE REFLECTED IN THE BOOKS OF ACCOUNT OF CORPORATE DEBTOR.
135	MAA TARINI CONSTRUCTION	CLAIM SUBMITTED IN CIRP	1,50,000.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	-	1,50,000.00	CLAIM FILED BY THE OPERATIONAL CREDITOR WITHOUT SUBMITTING THE FORM B.
136	MAX SPARE LIMITED	CLAIM SUBMITTED IN CIRP	3,78,319.00	1,68,668.00	Supply of goods and services	-	Not applicable	-	0.03	-	-	-	2,09,651.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
137	PEAKS INDUSTRIES PVT.LTD.	CLAIM SUBMITTED IN CIRP	58,306.00	37,097.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	21,209.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
138	PRADEEP ENTERPRISES	CLAIM SUBMITTED IN CIRP	5,12,976.00	4,97,841.00	Supply of goods and services	-	Not applicable	-	0.08	-	-	-	15,135.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
139	RAJESH ENTERPRISES	CLAIM SUBMITTED IN CIRP	2,07,827.00	1,76,682.83	Supply of goods and services	-	Not applicable	-	0.03	-	-	-	31,144.17	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
140	RKR GRAPHITE PRIVATE LIMITED	CLAIM SUBMITTED IN CIRP	56,97,972.00	53,38,736.00	Supply of goods and services	-	Not applicable	-	0.83	-	-	-	3,59,236.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
141	S.A.HARDWARE MART	CLAIM SUBMITTED IN CIRP	1,32,898.00	1,14,746.00	Supply of goods and services	-	Not applicable	-	0.02	-	-	-	18,152.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
142	SHREE ENTERPRISES	CLAIM SUBMITTED IN CIRP	2,98,484.00	2,60,833.00	Supply of goods and services	-	Not applicable	-	0.04	-	-	-	37,651.00	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
143	SHREE KRISHNA ENGINEERING CO.	CLAIM SUBMITTED IN CIRP	6,43,770.24	4,14,884.00	Supply of goods and services	-	Not applicable	-	0.06	-	-	-	2,28,886.24	CLAIM ADMITTED PROVISIONALLY SINCE THE CLAIM IS UNDER VERIFICATION
	TOTAL		3,02,70,05,047.75	64,02,28,097.08		-			100.00				3,24,44,827.93	